GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2342 ANSWERED ON:27.08.2012 SCHEMES FOR AGRICULTURAL LABOURERS Agarwal Shri Jai Prakash;Chavan Shri Harischandra Deoram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)the schemes of Central Government for providing assistance to the agricultural labourers in case of injury;

(b)whether any grant is provided to the State Governments including the Government of Maharashtra for any such scheme during the last three years; and

(c)if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): The Aam Admi Bima Yojana (AABY) was launched on 02.10.2007 with a view to providing insurance cover to the head of family or one earning member of rural landless households between the age of 18 years and 59 years. Under the scheme, the head of the family or an earning member of the family is eligible to receive the benefits of Rs. 30,000/- in case of natural death, Rs.75,000/- accidental death, Rs. 75000/- for total permanent disability (loss of two eyes or two limbs or loss of one eye and one limb in accident) and Rs. 37,500/- for partial permanent disability (loss of one eye or one limb in accident).

(b) & (c): Under the scheme, the premium is Rs. 200 which is shared in the ratio of 50:50 between Central Government and respective State Government/ Union Territories. As on 31.07.2012, the AABY has covered 2,05,71,140 rural landless households. The Statewise detail is annexed.